

के.प्र.प्र. (प्रक्रिया) विधायकी के नियम 22 के अन्तर्गत निःशुल्क प्रति

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 17.12.98 passed in MA No. 199/98
in OA No. 327/98.

Raj Kumar Singh & Ors. Vs. U.O.I. & Ors.

Date of order

17.12.98.

Mr. Y.K. Sharma, Counsel for the applicant.

In view of the order passed in OA No. 327/98,
this MA has become infructuous and is dismissed, accordingly .

Sd/-

(GOPAL SINGH)
ADM. MEMBER

Sd/-

(A.K. MISRA)
JUDL. MEMBER.

प्रमाणित

सत्य प्रतिलिपि

18/12/98

अनुभाग अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकरण

जोधपुर न्यायपीठ, जोधपुर